

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.03.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 253 of 2021	Central Goods & Services Department Vs. Abhijit Guhathakurta & Anr.	Pratap Singh Ahluwallia	Vaijayant Paliwal Moulshree Shukla Misha
2.	Comp. App. (AT) (Ins) No. 697 of 2021	Raju Gopinath Nair, Ex-Director Gopinath Engineering Co. Pvt. Ltd. Vs. Totale Global Pvt. Ltd. & Anr.	Manoj Harit	Prakhar Tandon-R1 Maulik Chokshi Vijeta Ohri-R2

For Directions

3.	Comp. App. (AT) (Ins) No. 391 of 2021	Harish Raghavji Patel Vs. Shapoorji Pallonji Finance Pvt. Ltd. & Anr.	Nitin Mishra	Atishay Jain TanushreeSogani KunalKanungo Jehaan Mehta-R1 Abhijit Ghokale-R2
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For Admission (Fresh Cases)

4.	Contempt Case (AT) No. 07 of 2022 in Comp. App. (AT) (Ins) No. 846 of 2020	Yogesh Singh Vs. Supriyo Kumar Chaudhuri & Anr.	Gautam Singh	Palzer Mokhtan Ms Ojasa Arya Orijit Chatterjee- Contemnor 1
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For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 235 of 2021	Abhishek Singh Vs. Huhtamaki PPL Ltd. & Ors.	Swaroop George	Nithish V Bangera Sunil Fernandes Hitesh Buch-R1 Salil Thakore-R3
6.	Comp. App. (AT) (Ins) No. 471 of 2021	Ravi Sharma Vs. Nilesh Sharma	Ms. Eshna Kumar	Varsha Banerjee-R1 Nilesh Sharma
7.	Comp. App. (AT) (Ins) No. 726 & 728 of 2021 & I.A No. 2562 of 2021	Ajay Vij & Anr. Vs. Abhishek Dutta Official Liquidator for Solutions Business Centre Pvt. Ltd. With	Ashish Upadhayay	Manish Parmar

8.	Comp. App. (AT) (Ins) No. 818-819 of 2021	Pankaj Gambhir & Ors. Vs. Abhishek Dutta	Pradeep Kumar Mishra	Sayli Petiwale Manish Parmar
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For Hearing

9.	Comp. App (AT) (Ins) No. 147 of 2020	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	Sidhartha Sharma
10.	Comp. App. (AT) (Ins) No. 618 of 2021 & I.A. No. 1647 of 2021	Kanoria Chemical & Industries Ltd. Vs. Vijendra Kumar Jain & Ors.	Aneesh Sadhwani	Udita Singh-R1 Rohit Gupta Aatreya Singh-R2 & R3
11.	Competition App. (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association & Ors. Vs. CCI & Ors. With	Sajith P. Warriar	Abhishek Yadav
12.	Competition App. (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M & Ors. With	Amit Gupta	Abhishek Yadav
13.	Competition App. (AT) No. 09 of 2018	Thrissur District Unit of AKCDA & Ors. Vs. CCI & Ors. With	Sajith P. Warriar	Abhishek Yadav
14.	Competition App. (AT) No. 10 of 2018	Kasargod District Unit of AKCDA & Ors. Vs. CCI & Ors.	Sajith P. Warriar	Abhishek Yadav
15.	Competition App. (AT) No. 48 of 2019	Beach Minerals Producers Association & Ors. Vs. Government of India & Ors.	G. Balaji	Bulbuli Richong Aditi Sharma-R3
16.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	

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By order of Hon'ble Chairperson
-sd/-
Registrar